

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2928-JK (LD) of 2022
DATED:- 25 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

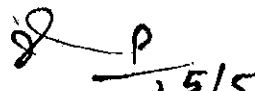
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 25.05..2022

No:-LAW-OIC/163/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 2928-JK(LD) of 2022 dated 25.05.2022

S No.	Title suit	OIC	
1.	OWP No. 882/2016 Gh. Nabi Baghaw v/s State & Ors (Direct respondent)	General Manager Projects	Mr. V.K Aima
2.	OWP No. 1273/2016 M/S Kashmir R.C.C. Pipes Manufacturers Association v/ s State and Ors (Proforma respondents)	Divisional Manager Marketing	Mr. Waris Ahmad Malik
3.	OWP No. 946/2017 JKPCC Ltd. Workers Union v/s State & Ors (proforma respondents)	Divisional Manager Marketing	Mr. Waris Ahmad Malik
4.	OWP No. 84/2017 & CMP no. 03/17 M/S Royal Granites & Marble V/S State and ors.(proforma respondent)	Estate Manager Baramulla	Mr. Mohsin Hamid Khan
5.	OWP NO 625/2018 Kashmir wood products V/S State & others (proforma respondent)	General Manager Projects	Mr. V.K Aima
6.	OWP No. 1070/2017 Raja Sartaj Ali Khan V/S State and Ors (Proforma respondent)	General Manager Projects	Mr. V.K Aima
7.	OWP NO 626/2018 Kashmir wood products V/S State & others. (proforma respondent)	General Manager Projects	Mr. V.K Aima
8.	OWPNO: 585/2018IA (2/2018) IA (1/2018). 1- M/S Modern Plastic Industries 2- M/S Fnn Bee Enterprises 3- M/S Swift Foods 4- M/S I.K. Enterprises V/S State of J&K & ors. & OWPNO:521/2018 CMPNO:01.2018, Sofi Enterprises V/S State & others	General Manager South	Mr. Mohammad Amin Wani
9.	OWP NO: 1036/2018. M/S Kashmir Enterprises, V/S State of J&K and others (proforma respondent)	Divisional Manager Marketing	Mr. Waris Ahmad Malik
10.	OWPNO: 1810/2018. Tariq Iqbal V/S State of J&K & Others (proforma respondent)	Divisional Manager Marketing	Mr. Waris Ahmad Malik
11.	OWP NO: 1537/2018, M/S New Kashmir Engineering Works V/S,	Divisional Manager Marketing	Mr. Waris Ahmad Malik

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	State of J&K & others. (proforma respondent)		
12.	SWP NO: 2876/2018, Employees of J&K Small Scale Indus. Dev. Corp. Ltd. (SICOP). V/S State of J&K and Others (Indus & Commerce Department)	DGM (Admn.)	Mr. Ghulam Mohideen
13.	WP(C)OWP No: 1999/2019 Mohammad Jaffar and others V/s. State and others (Official respondent No.05)	General Manager Projects	Mr. V.K Aima
14.	WP(c)No: -3413/2019 CM No 6866/2019 M/S Umer Javed Khan V/S State of J&K & ors.	Divisional Manager Estates	Bilal Ahmad
15.	WP(C) No; 3521/2019CM; 7165 /2019, M/S Reliable Textile & ors V/S Union Territory of Jammu and Kashmir & ors. (Official respondent No.03.)	Divisional Manager Estates	Bilal Ahmad
16.	OWPNo: 425/2019, M/S Tufail Ahmad Mir V/S State & others. (Official respondent No.06)	District Manager Kulgam	Mr. Mohammad Iqbal Shah
17.	WP©No.996/2020, M/S Rise Enterprises & Ors V/S Union Territory of J&K & Ors.	Divisional Manager Estates	Bilal Ahmad
18.	WP(C) 1641/2020 (CM4603/2020) & (CM4604/2020) Lumber India Corporation Bemina V/S UT .of J& K & Ors. Official respondent No.04)	Dy. General Manager Budgam	Mr. Elyas Ahmad Bhat
19.	WP(C) 1146 /2020, M/S Shahanshah Agro Farms Pvt. Ltd and M/S Shopian Agro Fresh Cold Chain Pvt. Ltd I/E Aglar Shopian (Official respondent No.4, 5&6).	Estate Manager Shopian	Mr. Mohammad Ayub Ganaie
20.	WP(C) 1529/2020 Mr. Ali. Mohammad Mir V/S UT of J&K & others.	DGM (Admn.)	Mr. Ghulam Mohideen
21.	CFA-154/2014. SICOP V/S M/S Shahdar Steel IE Zakura Srinagar. (Appellant)	Estate Manager Zakura	Mr. Azad Ali Mir
22.	WP(C) No: 1840/2019, M/S Bhat Steel Industries V/S State of J&K & ors. Respondent No.04&05, Div. Mgr & GM (M).	Divisional Manager Marketing	Mr. Waris Ahmad Malik

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23.	WP(c) 661/2021, M/S Arfa Industries/S U.T. of J&K and ors. Official respondent no.4.	Divisional Manager Estates	Mr. Bilal Ahmad Kakroo
24.	WP(C) 112/2021, M/S Lumber India Corporation V/S UT. Of J&K & others.	General Manager Projects	Mr. V.K Aima
25.	LPA NO 243/2019, M/S M.R Industries VS STATE OF J&K & Others (PWD) Deptt. Official respondent no 05, 06, 07, i.e. MD, DGM & Market. Manager SICOP	Divisional Manager Marketing	Mr. Waris Ahmad Malik
26.	WP (C) 2088/2021 New Gulab Spices Kulgam VS U.T OF J&K & Ors.	General Manager South	Mr. Mohammad Amin Wani
27.	WP (C) 1485/2021 Mohammad Abdullah Chowdhary VS SICOP & Ors.	DGM (Admn.)	Mr. Ghulam Mohideen
28.	WP (C) 1491/2021 Abid Ali Bhat VS U.T. OF J&K & Ors.	Estate Manager Kupwara	Mr. Mubashir Bashir
29.	WP (C) 1340/2021 Mohammad Yousuf Rather VS U.T. OF J&K & Ors.	General Manager South	Mr. Mohammad Amin Wani
30.	LPA NO 170/2021 ,M/S Venos Furniture's VS (Appellant) SICOP OF J&K & Others (Respondent)	General Manger Projects	Mr. V.K Aima
31.	MA. 180/2009 Associated Road Carriers V/S J&K Small Scale Industries Dev.Corpn (SICOP)	Divisional Manager RMD	Mr. Ahmad Abbas Rather
32.	TA No: 4824/2021, M/S Ali Mohammad Mir V/S State & others.	DGM (Admn.)	Mr. Ghulam Mohideen
33.	OWPN: 696/2017, M/S M.R Industries V/S State of J&K & others.	General Manager Projects	Mr. V.K Aima
34.	WP (C) 2787 /2021 M/S Bhat Steel Industries V/S U.T of J&K & Other	Divisional Manager Marketing	Mr. Waris Ahmad Malik
35.	WP (C) 211 /2022 Fayaz Ahmad Khanday & Ors. V/S U.T of J&K & Others	Project Engineer	Mr. Mushtaq Ahmad
36.	WP (C) 1445 /2021 Bashir Ahmad Mir V/S UT of J&K & Ors.	General Manager Projects	Mr. V.K Aima
37.	WP (C) 181 /2022 M/S PMT Industries V/S U.T of J&K	Divisional Manager Marketing	Mr. Waris Ahmad Malik
38.	WP (C) 518/2022 M/S Technocrate Concrete Product Srinagar V/S UT of J&K & Ors.	Divisional Manager Marketing	Mr. Waris Ahmad Malik
39.	WP (C) 262/2022 M/S Al Fazal	District Manager	Mohammad Yaseen

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	Wooden Joinery & Furniture Limited V/S UT of J&K & Ors.	Bandipora	Lone
40.	773/22Istaq Hussain Drabu vs Ut of J&K	DGM (Admn.)	Mr. Ghulam Mohideen
41.	J&K Small Scale. V/S Tramboo Joinery Mills. (Plaintiff)	Divisional Manager Marketing	Mr. Waris Ahmad Malik
42.	J&K Small Scale. V/S Rainbow	Divisional Manager Marketing	Mr. Waris Ahmad Malik
43.	M/S M.R. Industries v/s, State of J&K and Ors(I&C)Deptt.	Divisional Manager Estates Zainakote	Mr. Bilal Ahmad Kakroo
44.	Manzoor Ahmad Shah v/s Mst. Diya Mushtaq and Ors (Defendant No:- 2&3 i.e. MID SICOP & EM Zakura)	Estate Manager Zakura	Mr. Azad Ali Mir
45.	Parkline industries v/s. state of J and k and ors. (Defendant No:- 1 i.e. DM J&K SICOP)	Divisional Manager Marketing	Mr. Waris Ahmad Malik
46.	Mukhmoor Gowhat V/S, Comm. SMC and Ors	Divisional Manager Marketing	Mr. Waris Ahmad Malik
47.	Rehman Sheikh v/s MD HMT and Ors (Judgment Debtor No:- 2 MD SICOP)	Divisional Manager Estates Zainakote	Mr. Bilal Ahmad Kakroo
48.	Before the Court of District. Magistrate. Office. M/S Kashmir Oil Company Pvt. Ltd V/S, State Financial Corporation and J&K SICOP (Respondent No:-2 J&K SICOP)	Estate Manager Zakura	Mr. Azad Ali Mir
49.	Mst. Aisha v/s State and Ors.(Revenue)Deptt. (Defendant No:- 5 i.e. MID SICOP)	Estate Manager Budgam	Mr. Shahid Sharief Dar
50.	Mohammad Shafi Khan v/s State and Ors.	Estate Manager Shopian	Mr. Mohammad Ayub Ganaie
51.	M/S Bhat Sons Baramulla v/s State and Ors. (Respondent No:-6 i.e. Distt. Manager Baramulla)	Estate Manager Baramulla	Mr. Mohsin Hamid Khan
52.	Mirjan Enterprises V/S, Rural Dev. Deptt. & Ors. (Defendant No:- 5&6 i.e. GM SICOP)	General Manager Anantnag	Mr. Mohammad Amin Wani

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	& DM SICOP Anantnag)		
53.	Salam Industries I/I Zakura. (Defendant No:- 2 i.e. EM Zakura)	Estate Manager Zakura	Mr. Azad Ali Mir
54.	Gh. Mohammad Sofi. V/S U.T. OF J&K and others. (Defendant No:-2 i.e. MD SICOP)	Estate Manager Barzullah	Mr. Mohammad Abbas Dar
55.	Shafi ur Rehman V/s Raja Arshid & Ors. (Defendant No:-2 i.e. DGM ESTATES)	Divisional Manager Estates Zainakote -	Mr. Bilal Ahmad Kakroo
56.	JK Industries Industrial Area Gagren V/S UT of J&K Defendant 6 to 8 (i.e. DM,EM,IPO SICOP)	General Manager South	Mr. Mohammad Amin Wani
57.	M/S Mass Enterprises V/S UT of J&K & Others. Defendant 3 & 5 (i.e. MD SICOP & Manager I/I Barzulla)	Estate Manager Barzullah	Mr. Mohammad Abbas Dar
58.	J&K Small Scale Industries V/S Economic Transport Organization	Divisional Manager RMD Zainakote	Mr. Ahmad Abbas Rather
59.	J&K SICOP V/S Associated Road Carriers	Divisional Manager RMD Zainakote	Mr. Ahmad Abbas Rather
60.	Gulzar Ahmad Khan V/S UT of J&K & Ors.	General Manager Projects	Mr. V.K Aima
61.	Gulfam Furniture V/S M.D SICOP	Divisional Manager Marketing	Mr. Waris Ahmad Malik
62.	Divisional SICOP Anantnag V/S Nazir Ahmad Shah & Ors.	General Manager South	Mr. Mohammad Amin Wani
63.	Riyaz Ahmad Gojer V/S UT of J&K.	General Manager South	Mr. Mohammad Amin Wani
64.	Recovery Suit (Compliant)	Divisional Manager RMD	Mr. Ahmad Abbas Rather
65.	Nisar Ahmad Wani V/S UT of J&K.	Divisional Manager Estates	Mr. Bilal Ahmad

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